

No.A-42011/14/2012-Admn-II
GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

5th floor, Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi -110001


13/2
Dated February, 2012

OFFICE MEMORANDUM

Subject:- Submission of application for forwarding, NOC, etc.
requiring time bound disposal.

It may be noted that all such application complete in itself for forwarding & NOC etc. may be submitted to Ministry giving fifteen days time for processing and approval of the competent authorities. Application submitted without giving sufficient time will not be entertained and may also miss the timeline.

2. All concerned controlling officers may kindly note for strict compliance.


13/2/12

(R.K. Pandey)

Under Secretary to the Government of India
Tel:Ph: 2338 5307

To

1. All RDs with the request to circulate this OM to all officers under their control.
2. Secretary, CLB.
3. Director, IICA, ICLS Academy, Manesar.
4. All ICLS Officers and its feeder grade in the HQ, MCA.

✓ E-Cell (For uploading employees corner)